NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.130/BB/2017	-	For hearing	Rule 6 of IB	IMECO Ltd Vs BEML Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

dv.7.7. Fuchus

ADARSH, S AIR LAW CHAIN BETES 87544009961

Respondent

donah

ORDER

Counsel for Petitioner is present. A.K Law Chambers Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 19/02/2018.

Member (T)

Member (J)